

# The Cyprus Arbitration and Mediation Centre - CAMC

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# CAMC: A Cyprus- Based Arbitration Institution

- A serious dispute resolution institution
- Rooted in the Cypriot legal market
- International in outlook
- Operating under the auspices of the Cyprus Bar Association

# Cooperation with the Business Community

- CAMC is building bridges with the Cypriot economy
- Cooperation with OEB and CCCI
- CAMC supports business, investment, and commercial activity

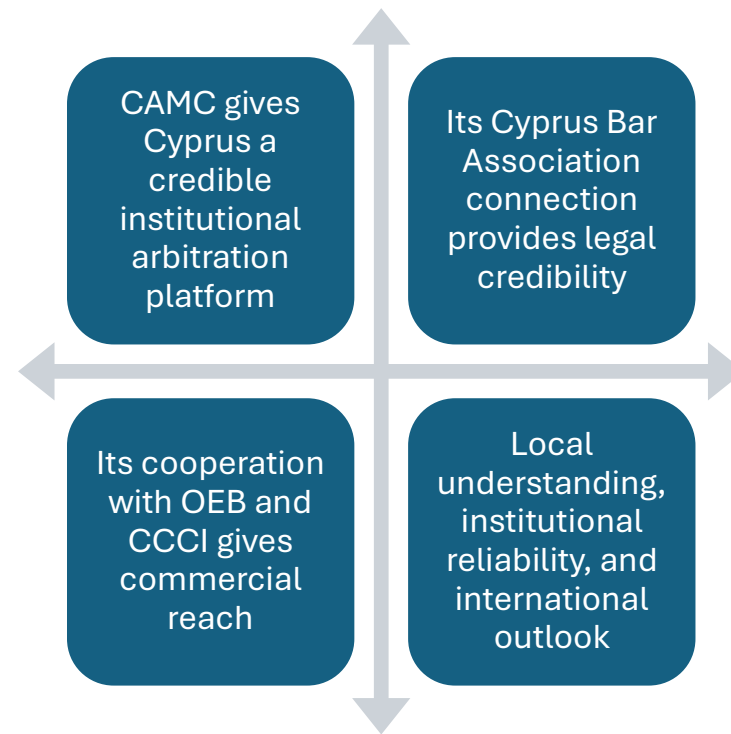
# Alignment with International Practice

- CAMC has adopted the UNCITRAL Arbitration Rules
- Users benefit from a familiar international procedural framework
- Cyprus offers key advantages

# Register of arbitrators and Institutional Support

- CAMC maintains registers of arbitrators and mediators
- Quality of appointments
- CAMC includes professionals with legal, commercial, and technical expertise

# CAMC and the future of Arbitration in Cyprus



Thank you for your time and  
attention.

CAMC: Local in understanding. International in outlook. Trusted in practice.